

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:919
ANSWERED ON:27.02.2006
LEVY SUGAR FOR APL FAMILIES
McLeod Smt. Ingrid

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is considering any proposal to issue levy sugar to APL families through Public Distribution System at a rate higher than the rate for BPL families;
- (b) if so, details thereof; and
- (c) if not, reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): No, Sir.

(b): Does not arise.

(c): In order to ensure the better targeting of levy sugar supplied under the Public Distribution System (PDS), levy sugar has been restricted to BPL families in all the States/UTs except the North Eastern States, Hill States and Island Territories with effect from 1.2.2001. The minimum per head per month quantum of levy sugar allotted under the PDS was increased from 425 gms to 500 gms with effect from 1.2.2001.